



2026:AHC:46915

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 55 of 2026

Ramesh Chandra And 5 Others

.....Petitioner(s)

Versus

State Of U.P And 6 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ray Sahab Yadav
Counsel for Respondent(s)	:	C.S.C.

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1. Heard Mr. Ray Sahab Yadav, learned counsel for the petitioner and Mr. Mridul Kumar, learned Standing Counsel for the State-respondents.

2. Learned counsel for the petitioner submitted that against the impugned order dated 14.7.2025 passed by Board of Revenue, restoration application filed on behalf of petitioner is pending, as such the instant writ petition be dismissed as withdrawn.

3. In view of the statement made by learned counsel for the petitioner, the instant writ petition is dismissed as withdrawn with liberty to press the pending restoration application in accordance with law.

(Chandra Kumar Rai,J.)

March 9, 2026

PS*